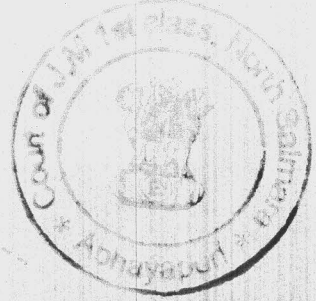


IN THE COURT OF A. J. BAISHYA, A.J.S
JUDICIAL MAGISTRATE, 1ST CLASS
ABHAYAPURI

G.R. NO.....292/10

U/S 498(A) IPC



STATE

VS

Sarat Chandra Roy.....Accused Person

Present

A. J. Baishya, AJS

J.M. 1st Class, Abhyapuri

Date of Evidence

5/4/12, 16/06/2012,

Date of Argument

06/6/13

Date of Judgment

29/06/2013

Counsel

Mrs S. Barman, Ld. APP

For the State

Mr. D. Chakraborty Ld. Adv

For the Defence

[Handwritten signature]
A. J. S
Judicial Magistrate 1st Class
North Sahibganj, Abhayapuri

